

THC

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

ORDER

I have been directed by Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi, to order that the following Judicial Officers posted at Karkardooma Courts, Delhi, shall hold their Courts in Room Numbers as mentioned against their names with immediate effect.

Sl.No.	Name of the Officer	Court Room No.
1.	Ms. Aishwarya Singh Kashyap, MM, Mahila Court-03, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.8, C-Block, 2 nd Floor, Karkardooma Courts, Delhi
2.	Sh. Pankaj Arora, Additional Sessions Judge-04, North East District, Karkardooma Courts, Delhi.	Court Room No. 312, A-Block, 3 rd Floor, Karkardooma Courts, Delhi

Mayank
(Mayank Mittal)
ACJ-cum-CCJ-cum-ARC (East District)
Karkardooma Courts, Delhi

No. 4732-45 /Pr. D&SJ (East)/KKD/Delhi

Date: 18/05/2023

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District Judge & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
5. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
6. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
7. Officers Concerned.
8. The Chief Public Prosecutor, East/North East & Shahdara District, Karkardooma Courts, Delhi.
9. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
10. The Incharge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch/GMM Office, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
11. Notice Board.
12. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
13. For uploading on LAYERS.
14. Concerned File.

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